

Community Development in Rajasthan?

The Minister of Health and Family Planning (Dr. Sushila Nayar): The Government of Rajasthan have been allotted one project for Urban Community Development which will be started at Ajmer.

Aid from Austria

2326. Shri Karni Singhji:
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) the amount received from Austria under the Aid India Consortium assistance for 1965-66;

(b) how much of it has been spent; and

(c) the manner of utilisation of the amount with details thereof?

The Minister of Finance (Shri Sachindra Chandhuri): (a) A Governmental Credit of \$4.00 million (Rs. 190 lakhs) and a Suppliers' Credit of \$1.00 million (Rs. 47.6 lakhs) were made available.

(b) and (c):

(i) Governmental Credit—(Rs. 190.00 lakhs)

(1) Rs. 75 lakhs have been allocated for import of fertilizers for which the draft contract has been approved and is now being finalised.

(2) Rs. 50 lakhs have been allocated for import of steel for which contracts are awaited.

(3) Rs. 21.43 lakhs have been set apart for payment of technical fees to M/s. Bohler which fall due in May, 1966 and November, 1966;

(4) The balance of Rs. 43.57 lakhs has been allotted to 'others' including State Electricity Boards and Railways and contracts are awaited.

(ii) Suppliers' Credit (Rs. 47.6 lakhs)

The allocations under this credit are being finalised.

Irrigation and Power Potential in U.P.

2327. Shri Vishwa Nath Pandey:
Shri Ram Sewak Yadav:
Shri Bagri:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Uttar Pradesh have approached the Union Government for additional help for developing their power and irrigation potential during 1966-67; and

(b) if so, the reaction of the Union Government thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No.

(b) Does not arise.

Family Pension and House Building Loan Scheme

2328. Shri Vishwa Nath Pandey: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 105 on the 4th November, 1965 regarding the Family Pension and House Building Loan Scheme and state:

(a) whether Government have since received the report from the senior officer of his Ministry who had gone abroad to study the working of family pension scheme;

(b) if so, the main recommendations thereof; and

(c) whether Government have completed consideration thereof and also of his report on the House Building Loan Scheme?

The Minister of Finance (Shri Sachindra Chandhuri): (a) to (c). A Memorandum on a Pension Scheme mainly for employees other than Government servants has been received. This scheme as well as the scheme for a Housing Finance Corporation are under consideration.